

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 16th July, 2015

No.HC.VII-167/2014/**3107**/A.### Hon'ble the High Court has been pleased to nominate following Judicial Officers from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to attend **02 Days workshop on "DNA Fingerprinting"**, scheduled to be held in the **Sardar Vallabhbhai Patel National Police Academy, Hyderabad from August 17 – 18, 2015-**

Sl No	Name	Designation	Postal Address	Fax No., Mob. No. & e-mail
ASSAM				
1.	Shri Subhabrata Datta	Chief Judicial Magistrate, Dhubri	O/o the Chief Judicial Magistrate, Dhubri, Pin- 783301	Fax No. 03662-230390 Mob. No. 09435075580 e-mail : subhabrata321@gmail.com
2.	Smti Barnali Sarmah	Munsiff No.3, Kamrup (M), Guwahati	The District & Sessions Judge's Court Complex, Kamrup (Metro), Guwahati- 781001, Assam	Fax. No. 0361-2603447 Mob. No. 09854533692 e-mail: barnali_sarmah@gmail.com
NAGALAND				
3.	Shri Inalo Zhimomi	Chief Judicial Magistrate, No.II, Dimapur	District & Sessions Judge's Court Complex, Dimapur, Nagaland, Pin- 797112	Fax No. 0370-2244963 Mob. No. 09436062187 e-mail.- izhimomi@indianjudiciary.gov.in inalozhimomi@gmail.com
MIZORAM				
4.	Shri Birthoilal Sakachep	Civil Judge-cum-Judicial Magistrate, 1 st Class, Champhai	O/o the Civil Judge-cum-JMFC, Champhai, Mizoram, Pin- 796321	Fax. No. 0389-2341453 Mob. No. 096121-00309 e-mail.- laitea11@gmail.com

ARUNACHAL PRADESH				
5.	Shri Ito Basar	Addl. District and Sessions Judge, Pasighat	O/o the Addl. District & Sessions Judge, East Siang District, Pasighat, Arunachal Pradesh, Pin-791102	Fax No. 0360-2247103 Mob. No. 094360-55545 e-mail: itobasar@gmail.com

Further, Hon'ble the High Court has been pleased to keep the following Judicial Officers as reserved nominee, State wise, for the aforesaid programme-

Sl No	Name	Designation	Postal Address	Fax No., Mob. No. & e-mail
ASSAM				
1.	Shri Nayanjyoti Choudhury	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	The District & Sessions Judge's Court Complex, Kamrup (Metro), Guwahati-781001, Assam	Fax No. 0361-2603447 Mob. No. 09954664201 e-mail : choudhurynayanjyoti@gmail.com
NAGALAND				
2.	Shri Atoka Achumi	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Zunheboto	O/o the Civil Judge (Jr. Divn.)-cum-JMFC, Zunheboto, Pin-798620	Fax No. 0370-2244963 Mob. No.09436216929 e-mail: josh.ezra@gmail.com
MIZORAM				
3.	Shri Thomas Lalrammawia	Civil Judge-cum-Judicial Magistrate, 1 st Class, Aizawl	O/o the District & Sessions Judge, Aizawl, Mizoram, Pin-796001	Fax No. . 0389-2341453 Mob. No.09645674310 e-mail: thomaslalrammawia@gmail.com
ARUNACHAL PRADESH				
4.	Shri Komjum Tasso	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Ziro, Lower Subansiri District	O/o the Chief Judicial Magistrate-cum-Civil Judge(Sr. Division),	Fax No. 0360-2247103 Mob. No. 09436895320 e-mail: Not available.

			Ziro, Lower Subansiri District, Pin- 791120	
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The nominees are to proceed for the workshop only after receiving confirmation of acceptance of their nominations. The Officers whose nominations are accepted are required to report at the Academy by the evening of 16th August, 2015 i.e. one day before the commencement of the workshop.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/**3108 - 3134**/A dated 16.07.2015

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
8. The District & Sessions Judge, Kamrup (M), Guwahati / Dhubri. He is requested to inform the concerned Judicial Officers accordingly.
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 10. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. He / she is requested to inform the concerned Judicial Officer(s) accordingly.**
11. The Joint Registrar, Judl. / PM & P / Admn.-I., Gauhati High Court, Guwahati
- 12. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. He is requested to inform the concerned Judicial Officer(s) accordingly.**

13. The Assistant Director (Fsc.) & Workshop Director, SVP National Police Academy, Hyderabad.
14. Shri Subhabrata Datta, Chief Judicial Magistrate, Dhubri.
15. Shri Nayanjyoti Choudhury, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati
16. Smti Barnali Sarmah, Munsiff No.3, Kamrup (M), Guwahati
17. Shri Inalo Zhimomi, Chief Judicial Magistrate, No.II, Dimapur
18. Shri Atoka Achumi, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1st Class, Zunheboto
19. Shri Birthoilal Sakachep, Civil Judge-cum-Judicial Magistrate, 1st Class, Champhai
20. Thomas Lalrammawia, Civil Judge-cum-Judicial Magistrate, 1st Class, Aizawl
21. Shri Ito Basar, Addl. District and Sessions Judge, Pasighat
22. Shri Komjum Tasso, Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Ziro, Lower Subansiri District

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

The nominated participants are advised to visit the website of SVP National Police Academy from time to time to get information about the programme.

The workshop is residential and the participants of the workshop will stay in the accommodation provided by the Academy in the campus. The expenditure to be incurred on boarding and lodging of the participants will be met by the Police Academy. However, the expenditure on account of travel of officers for attending the workshop will have to be borne by the State Government organizations.

Transport from Hyderabad Airport / Railway Station to the Academy and back will be provided by the Academy.

23. The Administrative Officer, Judicial Academy, Assam.
24. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
25. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
26. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
27. The CA to Registrar General, Gauhati High Court, Guwahati.


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